

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:1213
ANSWERED ON:17.07.2014
PERFORMANCE UNDER TSC NBA L
Pal Shri Jagdambika

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has reviewed the performance of various States and UTs in implementing Total Sanitation Campaign (TSC)/Nirmal Bharat Abhiyan (NBA);
- (b) if so, the details thereof along with the shortcomings/irregularities noticed, State/UT-wise;
- (c) the remedial measures taken or proposed to be taken to check the recurrence of such shortcomings;
- (d) the number of Gram Panchayats awarded Nirmal Gram Puraskar, State-wise including Uttar Pradesh during each of the last three years and the current year;
- (e) the amount released for the said purpose during the said period. State-wise; and
- (f) the other steps taken/proposed to be taken by the Government to achieve target fixed under Total Sanitation Campaign?

Answer

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI UPENDRAKUSHWAHA)

(a) to (c) Government of India implements Nirmal Bharat Abhiyan (NBA) through providing support to States for sanitation facilities and ensuring clean environment in rural areas. Govt. of India, regularly review the programme through review meeting and video conferencing. Based on shortcomings corrective steps are being taken. As rural sanitation is State subject and the schemes are administered by States, any irregularities in the implementation of NBA that are brought to the notice of the Central Government are forwarded to the concerned States for corrective action. Specific complaints are also investigated by National Level Monitors and their findings and reports are sent to the concerned States.

(d) The number of Gram Panchayats awarded Nirmal Gram Puraskar, State-wise including Uttar Pradesh during each of the last three years and the current year is at Annexure-1

(e) The amount released for award money during the last 3 years and current year is at Annexure-2.

(f) To make the scheme more effective, the Government of India created a separate Ministry dealing with rural sanitation in 2011. Further steps are being taken to accelerate sanitation coverage in rural areas by carrying out the following steps:-

Provision of incentives for the construction of 1HHL extended to identified Above Poverty Line (APL) households (alt SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households).

Financial incentive for construction of toilets has been raised for all eligible beneficiaries to Rs. 4600/- from the earlier amount of Rs 3200/- under NBA. In addition upto Rs. 5400/- can be utilized under Mahatma Gandhi National Rural Employment Guarantee Scheme for construction of the toilet. Along-with beneficiary contribution of Rs. 900/-, the total unit cost of toilet is now Rs. 10,900/-(Rs 11,400/- for hilly and difficult areas).

More emphasis on Information Education Communication (IEC).with earmarked 15% of the total outlay of district projects for IEC activities.

A conjoint approach with National Rural Drinking Water Programme (NRDWP) to ensure water availability for sanitation in Gram Panchayats.

Focusing of convergence of rural sanitation (NBA) with programmes of associated Ministries including Health, School Education, Women and Child Development.

Recasting the component of Solid and Liquid Waste Management (SLWM) to a project mode approach in convergence with MGNREGS.

Increasing the Financial support for sanitation, the 12th Five Year Plan outlay has been fixed at Rs. 37159 crore, which is 468%

higher than the 11th Five Year Plan Outlay of Rs. 6540 crore.